

**Promotion of Subordinate Staff to Clerical Cadre in Bank of Baroda**

10385. SHRI R. R. BHOLE: Will the Minister of FINANCE be pleased to state:

(a) the number of subordinate staff promoted to Clerical cadre in the Bank of Baroda during the years 1977, 1978 and 1979 yearwise;

(b) the number of Scheduled Castes and Scheduled Tribes candidates amongst them;

(c) the reasons for the heavy backlog, if any; and

(d) the steps so far taken or proposed to be taken to clear the backlog in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The number of subordinate staff promoted to the clerical cadre of Bank of Baroda during the years 1977, 1978 and 1979 was 189, 159 and 138 respectively.

(b) Out of the above, the number of Scheduled Castes and Scheduled Tribes employees was 5, 17 and 13 respectively.

(c) The reservations in promotions were provided by the bank only from 1978. According to the bank, the main reason for the shortfall has been the non-availability of eligible Scheduled Castes/Scheduled Tribes employees for appearing at the promotion test.

(d) The bank is giving 5 per cent relaxation in the qualifying marks both in the written test and in interview, to the employees belonging to Scheduled Castes/Scheduled Tribes. The Bank is also giving pre-promotional training to all eligible Scheduled Castes/Tribes employees before the departmental promotion test for promotion from sub-staff cadre to the clerical cadre.

. चन्दवा बिहार में इस्पात और खान संयंत्र स्थापित करने के लिए सर्वेक्षण

10386. श्री रणजीत सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) इस्पात और खान संयंत्र स्थापित करने के उद्देश्य से चन्दवा, जिला पालामऊ बिहार में कोई सर्वेक्षण किया गया था ;

(ख) क्या वहां पर बाक्साइट बहुतायत में उपलब्ध है ; और

(ग) यदि हां, तो इस संबंध में योजना को अभी तक क्रियान्वित न किये जाने के क्या कारण हैं ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) बिहार में पलामऊ जिले के चन्दवा क्षेत्र में इस्पात कारखाना लगाने के लिए केन्द्र सरकार ने कोई सर्वेक्षण नहीं किया है ।

(ख) इस क्षेत्र में बाक्साइट होने के बारे में कोई सूचना नहीं मिली है ।

(ग) सवाल नहीं उठता ।

**Loss of Interest on Bonus by LIC**

10387. SHRI QAZI SALEEM: Will the Minister of FINANCE be pleased to state;

(a) whether the L.I.C. is to loose heavily as interest on bonus etc. due to the workers;

(b) if so, how much it will loose per day;

(c) what is the total outstanding amount estimated to be given as bonus for 1978, 1979 and 1980 to various categories of staff by L.I.C.;

(d) how much has to be paid from January, 1981 to April, 1981 according to Rules;

(e) whether it is also a fact that the LIC's bonus liabilities to its employees

grow every year in proportion to the increase in dearness allowance;

(f) if so, how much it will go up to the current financial year; and

(g) how many employees of different categories will be benefited and how much amount on an average each employee will get at the end of April, 1981?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):** (a) Yes, Sir.

(b) and (c). In accordance with the interim order of the Supreme Court dated 15th April, 1981 LIC has paid about Rs. 18 crores as bonus and Rs. 3 crores as interest to its Class III and Class IV employees for the years 1978-79 and 1979-80.

(d) to (g). No payment has been made for the year 1980-81 as the implementation of the Rules notified by the Government under the Life Insurance Corporation (Amendment) Act, 1981 has been stayed by the Supreme Court.

**Changes made in Nepal's Customs and Sales Tax**

10388. **SHRI SATYENDRA NARAIN SINHA:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government of India are aware of the recently steps taken by Government of Nepal to reduce the most favoured nations status existing between two countries by recent announcement by Nepal to reduce the customs and sales tax of goods from third countries;

(b) whether Government of India were consulted before making changes in the spirit of the treaty; and

(c) if not, whether Government of India propose to take up this matter with Government of Nepal ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE.**

(SHRI KHURSHED ALAM KHAN):

(a) Yes, Sir. According to a notification issued by the Government of Nepal on 19th March, 1981, the General and Most Favoured Nation rates of import duty on some items have been reduced, bringing the latter on par with the rates of duty applicable to imports of these commodities from India. The notification also reduces the rates of sales tax on select commodities normally imported into Nepal.

(b) and (c). Government was not consulted before these changes were introduced in the import tariff structure of Nepal. By this latter action, Nepal ended the preferential treatment accorded to imports of the concerned commodities from India. The matter will be taken up with the Government of Nepal.

**One Year review of performance system done away with Chairman, SAIL.**

10389. **SHRI CHANDRADEO PRASAD VERMA :**

**PROF. AJIT KUMAR MEHTA :**

**SHRI PIUS TIRKEY :**

**SHRI MANOHAR LAL SAINI :**

Will the Minister of **STEEL AND MINES** be pleased to state :

(a) whether it is a fact that the system of one year review of performance applicable to the incumbent chosen or appointed on the recommendation of Public Enterprises Selection Boards of Bureau of Public Enterprises, has been done away with in order to facilitate the present Chairman of Steel Authority of India Limited;